COURT-II

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No.273 of 2014 and A.No.85 of 2014 & IA No. 155 of 2014

Dated: <u>4th May, 2016</u>

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Appeal No.273 of 2014

Essar Power Gujarat Ltd. Versus			••••	Appellant(s)
Gujarat Electricity Regulatory Commission & Ors.			•••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Abhishek M Mr. Malcolm De Mr. Abhinav Sha	esai	egal
Counsel for the Respondent(s)	:	Mr. Suparna Sriv Mr.S.R.Pandey, Mr. M.G.Ramac Ms. Ranjitha Ra Mr. Anand K.Ga Mr. S.K.Nair, D Ms. Venu Birapp	Legal Advis hnadran, machandra, mesan for R- E, GUVNL	

Appeal No.85 of 2014 & IA No. 155 of 2014

Gujarat Urja Vikas Nigam Ltd. & Anr. Versus		••••	Appellant(s)
Gujarat Electricity Regulatory Commission &	z Anr.	••••	Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G.Ramachna Ms. Ranjitha Ramac Mr. Anand K.Ganes Mr. S.K.Nair, DE, C Ms. Venu Birappa, I	chandra, san GUVNL	e Engineer, GETCO
Counsel for the Respondent(s) :	Ms. Suparna Srivast Mr.S.R.Pandey, Leg Mr. Amit Kapur Mr. Abhishek Munc Mr. Malcolm Desai Mr. Abhinav Shanku	gal Advis ot for R-2	

In this batch of Appeals, being Appeals Nos. 273 of 2014 & 85 of 2014, we have heard Technical Experts of both the sides and they have given their technical clarifications. Some technical clarifications are still required in this matter.

Post both the Appeals, being Appeal Nos. 273 of 2014 & 85 of 2014 for further clarifications on 23rd May, 2016.

(T. Munikrishnaiah) Technical Member (Justice Surendra Kumar) Judicial Member

sh/kt